

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3138  
TO BE ANSWERED ON 15.03.2021**

**INDIAN LABOUR CONFERENCE**

**3138. SHRI SUBBARAYAN K.:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the Indian Labour Conference (ILC) has not met since last five years which is in violation of international commitments of tripartism; and**  
**(b) if so, the details thereof and the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): The 46<sup>th</sup> Session of the Indian Labour Conference (ILC) was held in New Delhi from 20-21 July, 2015. The 47<sup>th</sup> Session of the Indian Labour Conference was scheduled to meet on 26<sup>th</sup> and 27<sup>th</sup> February, 2018, but, the same could not be held due to administrative reasons. The Government has been holding tripartite consultations on important labour policies/issues.**

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